

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. Restoration Application/35/2024 In C.P. (IB)/1132(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

NAME OF THE PARTIES: - Raj Oil Mills Limited
V/s
Employees Provident Fund Organisation
IN THE MATTER OF
Raj Oil Mills Limited

Section: Rule 11 of NCLT, 2016 U/s 10 of (IBC)

ORDER

Restoration Application/35/2024: - Adv. Dhanashree Hublikar a/w Adv. Uzair Kazi appeared for the Applicant through VC. None appeared for the Respondent. List this matter on **19.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)